orrate Debtor: TAXUS INFRASTRUCTU	Anne btor: TAXUS INFRASTRUCTURE AND POWER PROJECTS PI List of unsecured financial creditors (other than fil Details of Claims Admitted  Amount covered by Wheether related norths	Annexure-4 btor: TAXUS INFRASTRUCTURE AND POWER PROJECTS PRIVATE LIMITED; Date of List of unsecured financial creditors (other than financial creditors belonging Details of Claims Admitted  Amount covered by Whather related parts of Voting share in	Annexure-4  Annexure-4  Annexure-4  Annexure-4  Annexure-4  Annexure-4  List of unsecured financial creditors (other than financial creditors belonging to any class of Details of Claims Admitted  Annount covered by Whather related parts of Voting share in contingent	Annexure-4  Annexure-4  Annexure-4  Annexure-4  Annexure-4  List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)  Details of Claims Admitted  Annount of An	Annexure-4  AXUS INFRASTRUCTURE AND POWER PROJECTS PRIVATE LIMITED; Date of Commencement of CIRP: 10.10.2022; List as on: 31.:  List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)  Details of Claims Admitted  Amount of Am	m not Amo
	Anne Anne Anne Anne Anne Anne Anne Anne	RE AND POWER PROJECTS PRIVATE LIMITED; Date of a notal creditors (other than financial creditors belonging a sadmitted)  Whether related party?  Whether related party?  Coc	RE AND POWER PROJECTS PRIVATE LIMITED; Date of Commencement incial creditors (other than financial creditors belonging to any class of sadmitted  The sadmitted should be a support of the same of the	Annexure-4  RE AND POWER PROJECTS PRIVATE LIMITED; Date of Commencement of CIRP; 10.10.2022; List as notal creditors (other than financial creditors belonging to any class of creditors)  1. Admitted  Amount of Amount of Amount of Amount of Amount of Amount of any mutual contingent contingent dues, that may be set off	RE AND POWER PROJECTS PRIVATE LIMITED; Date of Commencement of CIRP: 10.10.2022; List as on : 31.10.2022  Incial creditors (other than financial creditors belonging to any class of creditors)  Is Admitted  Amount of Amount of any mutual contingent dues, that may be set off admitte	m not

